

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 265 of 2013, IA No. 357 of 2013  
& IA no. 110 of 2014 and  
Appeal no. 266 of 2013 & IA No. 358 of 2013**

**Dated : 5<sup>th</sup> December, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal no. 265 of 2013, IA No. 357 of 2013  
and IA no. 110 of 2014**

**In the matter of :**

**BSES Yamuna Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Appeal no. 266 of 2013 & IA No. 358 of 2013**

**BSES Rajdhani Power Ltd. ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s): Mr. Sanjay Sen, Sr. Adv.  
Mr. Arpit Mitra  
Mr. Hasan Murtza  
Ms. Malarika Prasad**

**Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Daleep Kr. Dhyani  
Mr. Suraj Singh**

**O R D E R**

Heard the Learned Senior Counsel for the Appellant.

Post the matter for further hearing on **16.01.2015.**

**(Justice Surendra Kumar)  
Judicial Member  
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**(Rakesh Nath)  
Technical Member**